

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2017**

**Dated: 5<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**UJVN Ltd., Dehradun**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Raunak Jain for  
Mr. Buddy A. Ranganadhan for R-1  
  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

Learned counsel for respondent No. 1 seeks two weeks more time to file reply. He may take steps to file the same on or before 20.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **03.07.2018**.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**